

Public Notice

A press release dated January 02, 2018 has been issued communicating the initiation of the process of refund to the investors of PACL Ltd. (PACL) with the moneys so far realised by the Committee (the "Press Release"). It was *inter alia* provided in the Press Release that the scanned copy of the PACL Certificate should be uploaded with the application.

In this regard, it has come to the knowledge of the Committee that in certain instances, in respect of a particular PACL Registration Number at the payment of the first installment, a PACL Certificate is issued. Further to that upon payment of subsequent installments, only PACL Receipts are provided. In light of the same, the web-portal has been accordingly changed to provide the investor the option of uploading the relevant PACL Receipts along with the PACL Certificate. However, it must be ensured that the PACL Receipts being uploaded should bear the same Registration Number as appearing on the PACL Certificate for which application is being made.

In light of the above, the demo videos in Hindi and English have been accordingly modified to incorporate the above changes and the same may be perused before making an application for refund.

It is reiterated that the last date for filing applications for refund remains February 28, 2018 as stated in the Press release dated January 02, 2018.